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title: Need to regularize the services of casual employees working in Income Tax Department for last 10 years.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Madam Speaker, I thank you for giving me an opportunity to raise an important issue on the floor of this august House.

It has been brought to my notice by the *Sthaniya Lokadhikar Samiti* working in the Mumbai Office of the Income Tax Department that 118 casual workers are working since 1995 in the Income Tax Department. All these casual employees are waiting for regularization in the Government service.

In this connection, I want to mention that majority of these casual employees are non-matriculates and are now beyond the maximum permissible age limit for direct entry to the lower post cadre in the Income Tax Department. They are coming from poor socio-economic background. Since 1995, three casual employees have lost their lives due to abject poverty. The casual employees are working there since 1995 in the hope of getting regularized.

It has also been brought to my notice that the Income Tax Department has undergone restructuring recently, thereby creating vacancies in the lower post cadre so that they can be regularized.

माननीय अध्यक्ष :

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श्री चन्द्र प्रकाश जोशी और

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कुंवर पुष्पेन्द्र सिंह वन्देल को श्री गजानन कीर्तिकर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

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